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Title: The Minister of State of the Ministry of Development of North Eastern Region, Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Overseas Indian Affairs laid a statement regarding status of implementation of the recommendations contained in the 175th Report of the Standing Committee on Home Affairs.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION, MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (GEN. (RETD.) VIJAY KUMAR SINGH): Hon. Speaker, I am making this statement regarding the status of implementation of the recommendations contained in the 175th Report of the Department-related Parliamentary Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/observations contained in the 170th Report of the Committee on Demands for Grants (2013-14), pertaining to the Ministry of Development of North Eastern Region in pursuance to provisions of Rule 389 of Rules of Procedure and Conduct of Business in Lok Sabha issued vide Lok Sabha Bulletin Part-II dated September 1, 2004.

Department-related Parliamentary Standing Committee on Home Affairs laid their 175th Report on the Table of Lok Sabha on 13th December, 2013 and present status of implementation of the report is detailed in appended Annexure, which may be allowed to be laid on the Table of the House.

(Placed in Library, See No. LT 398/16/14)

श्री अरविंद सावंत (मुम्बई दक्षिण) : माननीय अध्यक्ष महोदया,...(व्यवधान)

माननीय अध्यक्ष : मैं इनके बाद आपको भी बोलने का मौका दूंगी।

â€!(व्यवधान)